

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2101
TO BE ANSWERED ON 02.08.2021**

RECOMMENDATIONS OF KOSHYARI COMMITTEE

2101. SHRI RAVI KISHAN:

SHRI PRATAPRAO PATIL CHIKHLIKAR:

SHRI SUBRAT PATHAK:

SHRI CHANDRA SEKHAR SAHU:

SHRI PRATAPRAO JADHAV:

SHRI SANJAY SADASHIVRAO MANDLIK:

SHRI SUDHEER GUPTA:

SHRI SHRIRANG APPA BARNE:

SHRI RAVINDRA KUSHWAHA:

SHRI BIDYUT BARAN MAHATO:

SHRI RAMDAS C. TADAS:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Koshyari Committee has recommended for increase of minimum pension of EPS-95 Pensioners;**
- (b) if so, the details and the action so far taken by the Government on such recommendations;**
- (c) whether there is any proposal for giving dearness allowance to EPS-95 pensioners to neutralize the price index as given to Central Government pensioners;**
- (d) if so, whether the Government also proposes to extend 'Ayushman Bharat Yojana' to economically vulnerable EPS-95 pensioners to extend health care facilities; and**
- (e) if so, the details thereof and the time by which these proposals are likely to be implemented?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): Koshyari Committee had recommended, in the year 2013, to increase minimum pension to Rs. 3000 per month and also enhance

Contd..2/-

Government's contribution from 1.16% to at least 8.33% of wages for the members of Employees' Pension Scheme (EPS), 1995. The Government has, for the first time, in the year 2014, provided a minimum pension of Rs. 1000 per month to the pensioners under EPS by providing budgetary support, which was in addition to the budgetary support of 1.16% of wages provided annually towards EPS. For the year 2021-22, an amount of Rs.7364 Crore has been provided for minimum pension and towards 1.16% of wages as Government contribution.

(c): The Employees' Pension Fund for EPS, 1995 is a self-financed fund. A High Empowered Monitoring Committee (HEMC) was constituted for complete evaluation and review of EPS, 1995 and the Committee did not recommend any linking of monthly pension with cost of living index keeping in view severe affect on the financial health of the Pension Fund, as assessed by the Actuarial.

(d) & (e): The Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) is an entitlement based scheme and the beneficiary families are drawn from Socio Economic Caste Census database by applying specific deprivation criteria for rural area and occupational criteria for urban area.
